

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 705/TT/2020**

**Subject** : Petition for truing up of transmission tariff of 2014-19 period and determination of transmission tariff of 2019-24 period in respect of five number of assets under “Establishment of Fibre Optic Communication System” in Northern Region.

**Date of Hearing** : 28.6.2022

**Coram** : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

**Petitioner** : Power Grid Corporation of India Ltd.

**Respondents** : Rajasthan Rajya Vidyut Prasaran Nigam Limited Ltd.  
& 16 Others

**Parties present** : Shri S.S. Raju, PGCIL  
Shri D.K. Biswal, PGCIL  
Shri Ved Prakash Rastogi, PGCIL  
Shri A.K. Verma, PGCIL

**Record of Proceedings**

Case was called out for virtual hearing.

2. Order in the instant petition was reserved on 24.9.2021. However, the order could not be issued prior to the Chairperson demitting office. Accordingly, the matter is listed for hearing today.
3. Representative of the Petitioner submitted that all the information has already been furnished in the matter and tariff may be determined based on the information available on record.
4. After hearing the Petitioner, the Commission reserved order in the petition.

**By order of the Commission**

sd/-  
(Rajendra Kumar Tewari)  
Bench Officer

